

(b) what is the quantum of order that was allotted to private sector industries during the last three years ;

(c) the reasons why Government have not considered desirable to give priority to co-operatives who have necessary infrastructure for producing rail wagons over the purely private enterprises ; and

(d) whether Government would consider giving preference to co-operatives for wagon building ?

THE MINISTER OF TRANSPORT  
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) The number of wagons ordered in terms of four-wheelers on private sector during the last three years has been as under :—

(in four-wheelers)

Year	No. of wagons ordered
1982-83	8160.0
1983-84	7319.5
1984-85	5532.0

(c) and (d). No co-operative society has come forward with the proposal to undertake manufacturing of wagons. However, order for manufacture of wagons by railways is placed both on the public sector and private sector wagon building units. Requests when received will have to be examined by the Ministry of Industry.

**Payment of Interim Relief Instalments to DTC Employees**

1631. SHRI KAMLA PRASAD SINGH : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that the Delhi Transport Corporation employees have not been paid the two instalments of interim relief released on the recommendations of the Fourth Pay Commission ; and

(b) if so, reasons therefor and steps proposed to be taken to disburse the amount to them ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b). The Pay-Scales of Delhi Transport Corporation employees were revised effective from June, 1983, taking into account all relevant factors. No decision has so far been taken on the question of their eligibility for payment of second Interim Relief on the pattern applicable to Central Government Employees.

**Resentment over Change of Timings in CGHS Dispensaries and Shift to Old Timings**

1632. SHRI KAMLA PRASAD SINGH :  
SHRI MOOL CHAND DAGA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there has been resentment on large scale on the change of timings of C.G.H.S. dispensaries in Delhi ;

(b) if so, whether there is any proposal to revive the old timings which are more suited to the beneficiaries than the present timings ; and

(c) if not, the reasons thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) to (c). There has been some resentment about the change of timings of CGHS dispensaries. The position is, however, being reviewed constantly.

**Amount Sanctioned for Eradication of Leprosy during 1984-85**

1633. DR. KRUPASINDHU BHOI :  
SHRIMATI PRABHAWATI GUPTA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :